



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH**

F.No. 10/37/2018-NCLAT

New Delhi, Dated: 10th September, 2026

**CIRCULAR
(NO. 113 / 2026)**

It is hereby notified for information of all concerned that henceforth all applications for **filing of any application** in pending matters, **urgent listing/mentioning** of Fresh Appeal/Applications, **Adjournment** Applications and Applications for **Extension of Time** for filing reply/rejoinder/process fee/documents/additional documents etc. before the **National Company Law Appellate Tribunal, Principal Bench at New Delhi** shall now be submitted in the prescribed Forms as per the Standard Operating Procedure dated 10.09.2026 available on the NCLAT's website <https://nclat.nic.in>

This Circular is issued in supersession/modification/addition of earlier circulars/orders in contravention of this Circular.

By Order of the Hon'ble Officiating Chairperson

(Raj Kumar)
Registrar

Copy to:

- (1) All concerned.
- (2) NCLAT Website.